**List of Organisations:***

1. Ahie-Hadees
2. Islami Indquabi Mahaz
3. H.U.M.
4. Hizbullah
5. Muslim Fundamentalists
6. Al-Jchad
7. Muslim Mujahideen
8. J.K.I.F.
9. Harkat-Ul-Ansar
10. I.S.Y.F.
11. Hizbul Muzahideen
12. Harkat-Ul-Ansar
13. Al, Barg
14. Tahrik-Ul-Muzahideen
15. B.K.I.
16. Al-Umar Mujahideen
17. Muslim Janbaz Force
18. Ikhwan-Ul-Musalmeen
19. Hizbul Mominneen
20. J.K”. Islamic Front
21. Al-Umar Commando
22. K.C.F. (Panjwar)
23. Dashmesh Regiment.

**Official Secrets Act, 1923**

499. SHRIMATI RENUKA CHOWDHURY: DR. Y. LAKSHMI PRASAD: SHRI PARAG CHALIHA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether access to information is governed by the Official Secrets Act, 1923; and

(b) if so, by when Government propose to amend the Act and enact laws which give citizens a general right to get access to Government documents with stipulated exceptions?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBQL DAR): (a) to (d) CRPF have reported two incidents where their vehicles carrying timber were intercepted by the Forest Department officials. These vehicles were released on production of documents. The involvement of CRPF officers in transporting timber in Government vehicles is being inquired into separately.

Although no specific permission is reported to have been sought for checking of CRPF vehicles, the Forest Department Officials are already checking vehicles of all security Forces including CRPF. The Government have no objection to such checking. CRPF has also set up a check post at Udhampur to keep a check on such activities.